

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 922
TO BE ANSWERED ON 08TH FEBRUARY, 2023

NON-OPERATIONALISATION OF SEZs

922. DR. SHASHI THAROOR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the reasons for non-operationalisation of the five formally approved Special Economic Zones (SEZs) in the North Eastern region;
- (b) the details of distribution of the aforementioned approved SEZs, State/sector-wise including the estimated timelines for their operationalisation; and
- (c) the steps taken/proposed to be taken to resolve the issues pertaining to their non-operationalisation?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b): Setting up of Special Economic Zones (SEZs) as well as SEZ units are primarily private investment driven initiatives. The time taken in setting up of and operationalizing SEZs could be due to several reasons including time taken for getting approvals from the Statutory/State Government bodies, adverse business climate due to shifts in global economic scenario, changes in fiscal incentives, etc. The details of State/sector-wise distribution of the approved SEZs in the North Eastern Region is at **Annexure**.

(c): Under the overall supervision of Department of Commerce, the office of jurisdictional Development Commissioner regularly reviews the status of all SEZs and interfaces with the concerned State Governments and Developers on a regular basis to provide necessary facilitation, as required.

Annexure

Annexure referred to in reply of Lok Sabha Unstarred Question No. 922 for answer on 8th February, 2023

Sl. No.	Name of the Developer	Location	Type of SEZ Sector wise	Area (hectares)	Date of Letter of Approval	Date of Notification
	MANIPUR					
1	Manipur IT SEZ Project Development Company Ltd.	Imphal, Manipur	IT/ITES	10.85	29 th October, 2013	26th February, 2014
	NAGALAND					
2	Nagaland Industrial Development Corporation Limited	Ganeshnagar Under Dhansiri Sub-Division, Dimapur District, Nagaland.	Agro and Food Processing	50.7	27 th February, 2009	9th July 2009
3	H.N. Company	Dimapur, Nagaland	Multi Product	290	30 th July, 2007	15th October, 2012
	TRIPURA					
4	Tripura Industrial Development Corporation Limited)	Paschim Jalefa, Sabroom, South Tripura District, Tripura	Agro Based Food Processing	16.35	9th December, 2019	16th December, 2019
	SIKKIM					
5	Department of Information Technology, Sikkim	Namli, East Sikkim	IT/ ITES	6.32	8th June, 2021	Yet to be notified
	ARUNACHAL PRADESH					
6	Department of Trade and Commerce, Arunachal Pradesh	Balingong, Changlang District, Arunachal Pradesh	Multi Product	30.2	23rd September, 2022	Yet to be notified
